

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 120 of 2012

Dated : 2nd April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Tata Power Delhi Distribution Company Ltd.

...Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri
Ms. Anusha Nagarajan

Counsel for the Respondent(s): Mr. Sachin Datta
Mr. Vineet Tayal for R.1

ORDER

Written Submissions have already been filed by Respondent No.2.
The learned counsel for the Appellant is filing his Written Submissions
today.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt